

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM CA/38/2024	Eastern Power Distribution Company of Andhra Pradesh Ltd Vs Vijai Electricals Ltd	V V Satish SC for APEPDC L	13-12-2024	--	01-05-2025	139	Dismissed as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COM S/2/2023	Ennero DMCC Vs. 1. Summer Sea IMO No 9639763 2. Honor Summer Sea Ltd 3. Krishnapatnam Port Limited	S.V.S.S. Siva Ram	13-10-2023	--	09-05-2025	574	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

3	High Court of Andhra Pradesh	--	ICO MAO A/2/2018	<p>AI Ahli International Building Products Trading FZE Vs.</p> <p>1. SB Impex 2. The Board of Trustees of Visakhapatnam Port Trust 3. Commissioner of Customs 4. Ultratech Cement Limited 5. Rab Metals and Co 6. Promotech Plastics Limited 7. Alliance Import and Export 8. Orham Shipping Pvt Ltd</p>	I V Siddhivardhana	24-07-2018	--	07-05-2025	2479	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
4	High Court of Andhra Pradesh	--	ICO MAO A/8/2021	M/s Dredging Corporation of India Limited Vs. Shipyard De Donge	Rayaprolu Srikanth	09-08-2021	--	09-05-2025	1369	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	151	3	4	150